

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 92 of 2017 (SZ)
&
Original Application NO.23 of 2018 (SZ).**

Punganur Consumer Protection Council (Regd.No.32/92)
Represented by its Advisor S. Vijayakumar
28/8 Chinna Kannara Street, Mayiladuthurai,
Nagapattinam District.
Tamil Nadu-609 001.

...Applicant(s)

Vs

1. State of Tamil Nadu,
Represented by its Secretary,
Department of Revenue (Land Development)
St. George Fort,
Chennai- 9 & others.

...Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai

**BEFORE THE NATIONAL GREEN TRIBUNAL
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**REPORT FILED ON BEHALF OF THE RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD**

I, J.Josephine Sahayarani, Daughter of Thiru.Jesu Rajan, Christian aged about 57 years, having office at No. 76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that, the Hon'ble NGT has passed order dated order dated 03.02.2022, directed as follows;

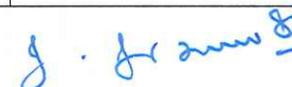
“Para9.It is seen from the report filed by the Pollution Control Board that some steps have been taken by Mayiladuthurai Municipality and as regards the permanent measures, they have prepared the DPR and sent if for approval and once the approvals are granted, they may be able to proceed with the work. It is also mentioned in the report, that since, they


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Waste processing facilities and Sewage Treatment Plant along with Municipal Engineer, Mayiladuthurai Municipality & AE, PWD(WRD), Mayiladuthurai on 12.04.2022 and the report is submitted as follows:

Compliance of recommendations made by the Joint Committee is submitted as follows:

Sl. No	Recommendation of the Joint Committee	Status Report as on 27.12.2021 17.11.2021	Status Report as on 12.04.2022
1.	To take regular maintenance of Pazhancauvery and Pattamangalam Channel by desalting and renovating the side walls of channels- WRD, PWD Mayiladuthurai	WRD, PWD Mayiladuthurai: It was reported that 12.4 km stretch of the river Cauvery, 3.2 km stretch of Pazhancauvery channel and 5.00 km stretch of Pattamangalam channel has been already desilted during the month of September 2020. After completing desilting works during September 2020, various wastes dumped and weeds grown in the channels were removed so as to ensure free flow of water in the above two channels during the month of June 2021. It was reported that desilting works will be carried out once in three years only.	WRD, PWD Mayiladuthurai: It is submitted that the WRD, PWD has carried out the desilting of the River Cauvery and Pazhancauvery & Pattamangalam channels during September 2020. It was reported that desilting works will be carried out once in three years only. WRD, PWD has assured to carry out the desilting work during 2023 only.
3.	To install Under Ground Drainage system to collect domestic effluent and to install STP to treat the same and not to allow any effluent into Cauvery, Pazhancauvery and water tanks.	Mayiladuthurai Municipality: Under Ground Sewerage System (UGSS): Out of 36 wards in Mayiladuthurai Municipality, Under Ground Sewerage System (UGSS) completed in 35 wards. Installation of UGSS	Mayiladuthurai Municipality: Under Ground Sewerage System (UGSS): It is submitted that Under Ground Sewerage System (UGSS) has been partially completed in 35 wards


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		<p>in left out areas and extended areas is under progress.</p> <p>Sewage Treatment Plant (STP)</p> <p>5.85 MLD capacity STP is existing in Mayiladuthurai Municipality to treat the sewage generated from the municipality. Municipality has already obtained consent from the Board for treatment of 5.0 MLD of sewage. STP was inspected by the officials of TNPCB on 27.12.2021 and noticed that it was in operation and treated sewage is being utilized for irrigation purpose. Municipality has been instructed to operate the STP efficiently so as to achieve the standards prescribed by the Board. Also, one more STP of capacity 9.37 MLD is proposed with new technology (Sequence Batch Reactor) at a cost of Rs.101.32croresfor which Detailed Project Report (DPR) has been prepared and submitted to Director of Municipal Administration (DMA), Chennai for approval.</p>	<p>only.Installation of UGSS in left out areas and extended areas is still under progress.</p> <p>Sewage Treatment Plant (STP):</p> <p>It is submitted that STP was inspected by the officials of TNPCB on 12.04.2022 along with Municipal officials and noticed that it was in operation and treated sewage is being utilized for irrigation purpose. Also, one more STP of capacity 9.37 MLD is proposed with new technologyat a revised cost of Rs.81.511 crores. In this regard, the municipality has proposed to conduct meeting with stakeholders under the chairmanship of District Collector, Mayiladuthurai for finalizing the above project.</p>
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No.76, MOUNT SALAI, CHENNAI-600 032.

4.	<p>To direct the municipal authority to take steps to divert the drains carrying domestic effluent into either downstream of Pazhancauvery or to nearby STP till installation of adequate STP.</p>	<p>Mayiladuthurai Municipality:</p> <p>No discharge of domestic effluent into drain was noticed.</p>	<p>Mayiladuthurai Municipality:</p> <p>During inspection on 12.04.2022 no discharge domestic effluent into drain was noticed.</p>
5.	<p>To ensure the proper collection of solid waste from residential areas and not to allow any public to throw any solid wastes into any nearby water bodies.</p>	<p>Mayiladuthurai Municipality:</p> <p>Municipality reported that they have achieved 100% door to door collection. However during inspection on 27.12.2021, it was noticed that small quantity of solid wastes was found dumped along road side and also in the Pazhancauvery channel near new bus stand and Pattamangalam channel near Koranad, Mayiladuthurai. In this regard, the Municipality has assured to clear the waste immediately and also informed that the special teams to prevent throwing of garbages by public into water bodies such as Pazhan Cauvery and Pattamangalam channels. Municipality is taking action to clean the water bodies periodically.</p>	<p>Mayiladuthurai Municipality:</p> <p>During inspection on 12.04.2022, it was noticed that solid wastes already dumped in the Pazhancauvery channel near New Bus Stand and Pattamangalam channel near Koranad, Mayiladuthurai has been removed. However, municipal solid waste was found dumped near GH road and old railway track towards Tiruvarur road. In this regard, the municipality has assured to clear the waste immediately.</p> <p>Further it is submitted that Mayiladuthurai Municipality has commenced the cleaning of Cauvery river at Thulakattam on 04.03.2022 and the same was published in daily newspaper.</p>

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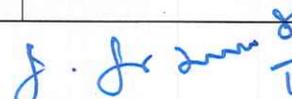
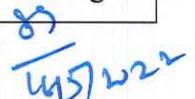
6.	<p>To direct all commercial activities located around the water bodies not to discharge any waste and not to throw any wastes into water tanks.</p>	<p>Mayiladuthurai Municipality:</p> <p>During inspection, no discharge of sewage into water bodies was noticed. The Municipality has formed special teams under the head of Sanitary Inspector with Sanitary Supervisor, Animators and sanitary workers as team members in all the 36 wards to monitor and prevent the discharge of domestic effluent and disposal of solid waste into the water bodies and other open places.</p> <p>The Municipality is conducting awareness regarding Solid Waste Management periodically.</p> <ol style="list-style-type: none"> 1) Fixing of display banners showing not to throw away wastes along the stretches of water bodies such as River Cauvery, Pazhancavery, Pattamangalam channel and water tanks and also in all the wards. 2) Conducting art works in the hot spot areas. 3) Announcement through Light Commercial Vehicles. 4) Announcement through permanent speaker fitted at the new bus stand, old bus stand, market areas and public crowded places, etc. 5) Conducting awareness programmes to the school & college students and public. 	<p>Mayiladuthurai Municipality:</p> <p>During inspection, no discharge of sewage into water bodies was noticed. The Special teams already formed by the municipality is carrying out the periodical inspection of water bodies within the municipal area to monitor and prevent the discharge of domestic effluent and disposal of solid waste into the water bodies and other open places.</p>
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		It is observed that the Municipality is conducting frequent raids in the commercial areas, market places and shops and seized banned plastic product items.	
7.	To take periodical maintenance of all water tanks by removing silt and water weeds to increase water storage capacities of water tanks since all water tanks are either rain fed or filled through feeder canal during rainy day.	<p>Mayiladuthurai Municipality:</p> <p>I) In the previous report, it was reported that 84 tanks are existing within the Mayiladuthurai Municipal limit. Out of 84 tanks, the Municipality has selected 5 tanks for improvement works at the estimated cost of Rs. 800 lakhs which has been dropped as reported by the Municipality. Now the Municipality has selected non encroached 5 ponds in the municipal limit under “Kalaingar Urban Development Scheme - 2021-2022” to carry out the improvement works at the cost of Rs.452 lakhs. Out of Rs.452 lakhs, an estimation for Rs.261.80 lakhs has been prepared and submitted to the Director of Municipal Administration, Chennai for approval to carry out the improvement works in the following 2 ponds.</p> <p>1) Ward No.4 - Vannankulam – Rs. 148.30 lakhs</p> <p>2) Ward No.5 – Senthankudikulam –</p>	<p>Mayiladuthurai Municipality:</p> <p>I) The Municipality has obtained administrative approval from the Director of Municipal Administration, Chennai to carry out the improvement works in the following 2 ponds at the cost of 261.80 lakhs.</p> <p>a) Ward No.4 - Vannankulam – Rs. 148.30 lakhs</p> <p>b) Ward No.5 – Senthankudikulam – Rs.113.50 lakhs</p> <p>The tender for the above works has been finalised and work order to be issued.</p> <p>II) The proposal to carry out the improvement works in the 2 ponds under the scheme of KFW, 4 ponds under the scheme of Jal-Jeevan Mission Schemes and the proposal for improvement works of Mattakulam under the scheme of</p>

	<p>Rs.113.50 lakhs</p> <p>The Municipality has assured to start the above works immediately after getting the approval from DMA, Chennai.</p> <p>II) Also an estimation for Rs.619.00 lakhs has been prepared and submitted to the Director of Municipal Administration, Chennai for approval to carry out the improvement works in the following 2 ponds under the scheme of KFW and the 4 ponds under the scheme of Jal-Jeevan Mission Schemes follows.</p> <p>KFW Scheme:</p> <p>1) Angalammalkulam – Rs.160 lakhs,</p> <p>2) Azhwarkulam – Rs.140.00 lakhs</p> <p>Jal-Jeevan Mission Scheme:</p> <p>1) G.H. kulam- Rs.42.50 lakhs,</p> <p>2) MamarathuMedai – Rs.63.00 lakhs,</p> <p>3) Akkanankulam – Rs.110.00 lakhs,</p> <p>4) Ayyankulam – 103.50 lakhs</p> <p>Further an estimation for Rs.160.00 lakhs has been prepared to carry out the improvement works of Mattakulam under the scheme of “Namakkunaame Plan”</p> <p>1) Ward No.28 – Mattakulam –</p>	<p>“Namakkunaame Plan” have been dropped.</p> <p>Further, it is submitted that new proposal for the improvement works of following 7 tanks at a cost of Rs.569.30 Lakhs under Kalaingar Urban Development Scheme - 2021-2022” has been accepted by the State Level Evolution Committee and same is pending for the administrative sanction from the Government.</p> <p>MamamarathuKulam Rs.62.50 Lakhs AngalammanKulam Rs.87.00 Lakhs AyyanKulam Rs.94.45 Lakhs AazhiKulam Rs.87.50 Lakhs Mattakulam Rs.79.00 Lakhs 63-Var PettaiKulam Rs.68.60 Lakhs AkkanankulamRs. 90.25Lakhs</p> <p>Once administrative sanction is given, funds will be allocated and works will be started after floating tender.</p> <p>In additions to the above, the proposal for Rs.500.00 Lakhs was prepared for restoration of following 7</p>
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		<p>Rs.160 lakhs.</p> <p>III) Out of 84 ponds in the municipal limits, 83 ponds were handed over to the Municipality. In these 83 ponds, 38 ponds are existing without encroachment and remaining 45 ponds are existing with encroachment. The municipality has already evicted encroachments in 5 ponds and proposed to evacuate encroachment in 5 ponds on or before 05.01.2022. Further it is reported that there are 465 encroachments (Permanent household - 329 Nos. & Fenced encroachment - 136 Nos.) in the remaining 35 ponds. The municipality has sent a letter to the Revenue Department to allot alternative site for the above households.</p>	<p>tanks for the financial year 2022-2023. The above proposal has been submitted to the Director of Municipal Administration, Chennai for approval</p> <p>South Aranmanai Street tank Rs.65.00 Lakhs</p> <p>AzhawarKulam tank Rs.90.00</p> <p>Govt Hospital Tank Rs35.00 Lakhs</p> <p>MugamathiyarKulam Rs.48.00 Lakhs</p> <p>Senthangudi Raja tank Rs.140.00 Lakhs</p> <p>ThamaraiKulam Tank Rs.27.00 Lakhs</p> <p>Thaniyurkudiyiruppukulam-Rs.95 lakhs</p> <p>III) It is also submitted that out of 83 tanks (ponds), there are no encroachment in 48 tanks and action is being taken by the municipality to fence the above tanks to safeguard from encroachment. In the remaining 35 tanks, 465 encroachments are existing (Permanent household - 329 Nos. & Fenced encroachment - 136 Nos.)The Municipality has sent a letter to the Revenue Department and Tamilnadu</p>
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TAMILNADU POLLUTION CONTROL BOARD,

			Slum Clearance Board to allot alternative site for the above households. The copy of the letters is enclosed.
8.	To take proper maintenance of all feeder canals of water tanks and to make clear ways to carry the water from river Cauvery to respective tanks so that to make live appearance of water tanks.	WRD, PWD, Mayiladuthurai: WRD informed that continuous maintenance of feeder canals of water tanks is being carried out by removing weeds to make free flow.	WRD, PWD, Mayiladuthurai: WRD reported that Pazhancauvery and branch channels are maintained properly. Mayiladuthurai Municipality Municipality has assured to clean the feeder canals.
9.	To delineate the water tank area and to construct the proper bund with fence to protect these water bodies from human inception since these water bodies serve the purpose of improving ground water in the surrounding area.	WRD, PWD Mayiladuthurai: During inspection on 27.11.2021 it was reported that WRD has proposed to provide wire fencing along the stretches of River Cauvery, Pazhan Cauvery and Pattamangalam channel which are passing through municipal limit to avoid public inception and also to provide stone pitching to side walls of Pazhan Cauvery and Pattamangalam channel for rejuvenation of tributaries of Cauvery Mayiladuthurai Municipality: The Municipality has proposed to erect iron fence in the non-encroachment ponds (38 nos.) to prevent public trespass at cost of Rs.6 lakhs per pond.	WRD, PWD Mayiladuthurai: WRD, PWD informed that the evicted areas have been protected and periodically monitored to prevent further encroachment in any form. After the eviction of remaining houses, the banks of Pazhancauvery channel in Mayiladuthurai town will be protected with suitable wired fencing arrangements. Mayiladuthurai Municipality: The Municipality informed that the fencing work will be carried out after getting approval for the improvement of 16 tanks (mentioned in the sl.no.7)


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10.	To take steps to restore the water quality of water tanks by removing the unwanted substances from water tanks and to avoid the mosquito breeding and odour nuisance.	Mayiladuthurai Municipality: During inspection on 27.11.2021, it was informed that Mayiladuthurai Municipality is carrying out periodical cleaning of water tanks.	Mayiladuthurai Municipality: Mayiladuthurai Municipality is carrying out periodical cleaning of water tanks.
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COMPLIANCE OF SOLID WASTE MANAGEMENT, RULES 2016:

4. It is respectfully submitted that Mayiladuthurai Municipality generates 32 MT/Day of solid waste. Mayiladuthurai Municipality has three Micro Compost Centre (MCC) with capacity of 5 MT each at the following locations:

- i. T.S.No. 855/1, Mayiladuthurai Town & Taluk, Mayiladuthurai District
- ii. T.S.No. 173, Mayiladuthurai Town & Taluk, Mayiladuthurai District
- iii. T.S.No. 174, Mayiladuthurai Town & Taluk, Mayiladuthurai District

Mayiladuthurai Municipality has already applied and obtained authorization under Solid Waste Management Rules, 2016 for all the three Micro Compost Centre (MCCs) for processing, recycling, treatment and disposal of municipal solid waste of 32 MT/day vide Board Proceeding dated 14.03.2021 with validity upto 31.03.2022. The Municipality has assured to apply for renewal of authorization under Solid Waste Management Rules, 2016 within a week.

The above three Micro Compost Centre (MCCs) were inspected on 12.04.2022 along with Municipal Officials and found that all the MCCs were under operation. The segregated compostable waste of 15 MT is processed in the MCCs. Non-recyclable Plastic wastes are disposed to the cement industries for Co-processing.


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BIO-MINING PROCESS:

An existing accumulated legacy waste of 32,500 Cum (as per the first survey) dumped in the MCC-I has been completely processed by Biomining technology and disposed for further beneficial use. In addition to this, 31,127 Cum of legacy waste is also available now in the MCC-I as per the revised survey which has to be processed through bio-mining.

PAYMENT OF ENVIRONMENTAL COMPENSATION:

5. It is respectfully submitted that, earlier, Board has raised Environmental Compensation of Rs.9,00,000/- (Rupees nine lakhs only) to Mayiladuthurai Municipality vide Board's letter dated 23/12/2019. The Municipality has now remitted the Environmental Compensation of Rs.9.0 Lakhs vide C.R. No. 152016 Dated: 12.04.2022. Copy of cash receipt is enclosed as Annexure.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. Josephine Sahayarani
16/5/22

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 do hereby submit that the contents of the above report are true to the best of my knowledge through records.

J. Josephine Sahayarani
16/5/22

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF
THE RESPONDENTS - TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:17.05.2022.

Date of hearing on:27.05.2022

